

SHRI NARAYAN CHOUBEY : Actually, drilling is taking place in Nandigram, and the Hon. Minister says that drilling is taking place in some places in Midnapore district.

AN. HON. MEMBER : It may not be on record.

MR. SPEAKER : That drilling is not going on paper at least. Have you to say anything ?

SHRI NAWAL KISHORE SHARMA : I have nothing to say. Whatever I have to say, I have submitted.

MR. SPEAKER : If the Minister sticks to his answer what can I do ?

SHRI NARAYAN CHOUBEY : Then we have to move a privilege motion.

SHRIMATI PHULRENU GUHA : Can the Hon. Minister let us know which are the other places where drilling is going on ? (*Interruptions*)

MR. SPEAKER : Order, order. Let us listen.

SHRI NAWAL KISHORE SHARMA : With regard to the other places where this exploratory drilling is going on, I require notice. (*Interruptions*)

The question was only with regard to Nandigram and therefore the information which is available with me is with regard to Nandigram. If they want further information I require notice. I would certainly give and also come forward to supply the information as required by the Hon. Member.

MR. SPEAKER : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[*English*]

Interim Report of Jaswant Singh Commission

*549. SHRI D. K. NAIKAR : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have appointed Justice Jaswant Singh Commission to go into the question of establishment of permanent benches of High Courts in cases where State have made requests in this regard ; if so, when its reports is likely to be submitted ; and

(b) whether Government have asked the Commission for any interim report ?

THE MINISTER OF LAW AND JUSTICE (SHRI A. K. SEN) : (a) Yes, Sir. The Commission has been asked to submit its report on or before 30th April, 1985.

(b) No, Sir.

Recession in Refrigeration Industry

*551. PROF. RAMKRISHANA MORE : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the refrigeration industry is facing recession ;

(b) if so, the causes thereof ; and

(c) the remedial steps being taken by Government to give relief ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) No, Sir.

(b) and (c) : Do not arise.

New Licences for Light Commercial Vehicles and Fuel Efficient Passenger Cars

*554. SHRI PRATAP BHANU SHARMA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :